



File No. 13(25)2017Tobacco Issues/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002
Dated, the 13th May, 2019

To

- i. CFS of all States/UTs
- ii. All CLAs

Subject: Categorization of product Pan Masala etc for issuance of License -reg.

Sir/Madam,

The undersigned is directed to say that the FSSAI letter No. 13(25)2017 Tobacco Issues/RCD/FSSAI dated 2nd May, 2019 on the above mentioned subject stands withdrawn with immediate effect. The matter relating to food category is under consideration and will be intimated in due course.

2. This issues with the approval of the Competent Authority.

Yours sincerely,

(Parveen Jargar)

Joint Director (RCD)

Tel:011-23237435

Copy to:

- i. CITO-FSSAI: *to upload on website for info. and necessary action of stakeholders.*